# Central Administrative Tribunal Principal Bench

## CP No.81/2019 in OA No.3730/2015

New Delhi, this the 3rd day of May, 2019

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

U.K. Goel (Aged about 74 years) S/o Late Sh. Bhikkumal Ex. J.E. (Electrical) CPWD R/o A-150A, Sector 55 Noida-201301.

...Applicant

(By Advocate: Shri D.S. Mahendru)

#### Versus

- 1. Sh. Durga Shanker Mishra Secretary, Govt. of India Ministry of Urban Development & PE Nirman Bhawan New Delhi-110011.
- 2. Sh. Prabhakar Singh
  Director General
  CPWD, Nirman Bhawan
  New Delhi-110011.
- 3. C. Daulaguphu
  Deputy Director of Administration
  Office of Director General
  Nirman Bhawan
  New Delhi-110011.

...Respondents

(By Advocate : Shri Subhash Gosain)

### ORDER (ORAL)

## Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the order dated 04.05.2018 in OA No.3730/2015.

- 2. Today, it is represented that the respondents have since complied with the order. A copy of the proceeding dated 25.04.2019 is placed before us. The learned counsel for applicant submits that nothing remains to be decided in this contempt case.
- 3. Accordingly, we close the CP.

There shall be no order as to costs.

(Aradhana Johri) Member(A) (Justice L. Narasimha Reddy) Chairman

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